

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2266  
ANSWERED ON:18.12.2013  
UNAUTHORISED CONSTRUCTION  
Bhadana Shri Avtar Singh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

(a) whether the Central Vigilance Commission (CVC) has received factual report with regard to rampant unauthorized construction in several houses in Block 'A', Kalkaji, New Delhi from the Municipal Corporation of Delhi (MCD);

(b) if so, the details of the report; and

(c) the steps CVC is contemplating to take against the nexus between officials of MCD and builders and for demolition of unauthorized structures?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) to (c): The Central Vigilance Commission (CVC) has informed that the Commission had received a complaint dated 15.04.2013 against MCD officials regarding illegal constructions in flats A-442 & A-444, Kalkaji, New Delhi. The Commission has on 13.06.2013 sought a factual report from the Director (Vigilance), South Delhi Municipal Corporation (SDMC). SDMC has been reminded by the CVC on 2.9.2013 and 5.12.2013 to expedite the report.